## MODEL QUESTION PAPER OF VALUATION EXAMINATION FOR ASSET CLASS: PLANT AND MACHINERY WITH EFFECT FROM 1st APRIL 2019

- 1. When proportionate change in price is equal to proportionate change in quantity demanded of any commodity, then such demand is called:
  - a. unitary elastic demand
  - b. relatively elastic demand
  - c. relatively inelastic demand
  - d. cross elasticity

Ans. (a)

- 2. Other things remaining the same, the law of demand states that:
  - a. the higher the price, the higher the quantity demanded
  - b. the higher the price, the lower the quantity demanded
  - c. the higher the price, the lower the quantity supplied
  - d. the lower the price, the lower the quantity demanded

Ans. (b)

- 3. A market which has only one seller selling a homogeneous product to many buyers is known as:
  - a. monopoly
  - b. oligopoly
  - c. perfect competition
  - d. monopolistic competition

Ans. (a)

- 4. \_\_\_\_\_ is regarded as the reward for entrepreneur.
  - a. Rent
  - b. Investment
  - c. Profit
  - d. Capital

Ans. (c)

- 5. The frequency at which one unit of currency is used to purchase domestically produced goods and services within a given time period is known as:
  - a. velocity of money
  - b. speed of money
  - c. momentum of money
  - d. count of circulation of money

Ans. (a)

	<ul><li>a. Increase in wages and salaries</li><li>b. Increase in government spending</li><li>c. Increase in interest rates</li><li>d. Increase in exports</li></ul>
	Ans.(c)
7.	If a person has an income of Rs.30000 and his consumption is Rs.10000, then his propensity to save is:
	<ul><li>a. 1.33</li><li>b. 0.33</li><li>c. 0.67</li><li>d. 1.50</li></ul>
	Ans. (c)
8.	Investment does not depend significantly upon the
	<ul> <li>a. population growth</li> <li>b. level of income</li> <li>c. progress of technology</li> <li>d. expectation of the entrepreneur</li> </ul>
	Ans. (b)
9.	When economic activities go unreported or not measured by societies current techniques to monitor economic activity it falls under
	<ul><li>a. mixed economy</li><li>b. capitalist economy</li><li>c. parallel economy</li><li>d. socialist economy</li></ul>
	Ans. (c)
10.	When we take the sum total of values of output of goods and services in the country, without adding net factor incomes received from abroad, the figure so obtained is called:
	<ul> <li>a. gross national product</li> <li>b. net national product</li> <li>c. gross domestic product</li> <li>d. net domestic product</li> </ul> Ans. ( c )

Which of the following is not a cause of demand-pull inflation?

6.

11.	In double entry system, accounts are primarily classified in to
	<ul> <li>a. receiver account &amp; giver account</li> <li>b. income account &amp; expenses account</li> <li>c. real account &amp; nominal account</li> <li>d. personal account &amp; impersonal account</li> </ul>
	Ans. (d)
12.	For a real estate construction company, which of the following is not part of Profit and Loss statement?
	<ul><li>a. Revenue from apartment sales</li><li>b. Interest paid to lenders</li><li>c. Cash deposited in bank</li><li>d. Depreciation expense</li></ul>
	Ans.(c)
13.	Difference between selling price and variable cost per unit can be classified as margin per unit.
	<ul><li>a. contribution</li><li>b. gross</li><li>c. net</li><li>d. profit</li></ul>
	Ans. (a)
14.	can be filed in the court of law for the violation of Directive Principles of State Policy given under the Constitution of India.
	<ul><li>a. Writ</li><li>b. Civil suit</li><li>c. Criminal case</li><li>d. No action</li></ul>
	Ans. (d)
15.	Which of the following is not a requirement of a contract?
	<ul><li>a. Competent Parties</li><li>b. Free Consent</li><li>c. Legal Object</li><li>d. Adequate Consideration</li></ul>
	Ans.(d)

16.	Perform	ance of contract is one of the methods to
		create a new contract
		set-aside a contract
		make a contract void
	d.	discharge a contract
	Aı	ns.(d)
17.		act to perform the promise, or discharge the liability, of a third person in case of s known as:
	a.	contract of indemnity
		contract of guarantee
		contingent contract
	d.	quasi contract
	Aı	ns.(b)
18.		money to $B$ under the contract. It is agreed between $A$ , $B$ and $C$ that $B$ shall rth accept $C$ as his debtor instead of $A$ . Which of the following statement is true?
		Now, B can claim payment from C.
		B cannot claim payment from C.
		B can claim payment from A only.
	d.	Now, B cannot claim payment from either A or C
	Aı	ns.(a)
19.	-	n employed to do any act for another, or to represent another in dealing with third is called?
	a.	Principal
		Agent
	c.	Surety
	d.	Principal debtor
	Ans	s. (b)
20.	A Tort i	s right:
	a.	in rem
		in personam
		in recission
	d.	in novation
	A	ns. (a)

- 21. With reference to the Arbitration and Conciliation Act, 1996, if the parties fail to determine number of arbitrators, which statement holds true?
  - a. The arbitral tribunal shall consist of sole arbitrator only.
  - b. The civil court shall take the cognizance of the matter.
  - c. The arbitral tribunal shall consist of a judge not less than the rank of a High Court Judge.
  - d. The arbitral tribunal shall consist of a judge not less than the rank of a District Judge.

Ans. (a)

- 22. With reference to auction sale, select the correct statement:
  - a. The auctioneer can accept payment by means of a bill of exchange
  - b. The auctioneer cannot sell goods on credit or accept payment by means of a bill of exchange
  - c. The auctioneer shall mandatorily accept the payment of purchase price by means of a cheque
  - d. The auctioneer can sell goods on credit as he deems fit

Ans. (b)

- 23. Mr. X desires a Court to give judgment that he is entitled to certain land in the possession of Mr. Y, by reason of facts which he asserts, and which Mr. Y denies, to be true. Select the correct statement.
  - a. Mr. Y must prove the existence of the facts
  - b. There is no burden on either to prove the facts
  - c. Mr. X must prove the existence of the facts
  - d. The Registrar of the property concerned shall prove the possession

Ans.(c)

- 24. As per section 36 of the Insolvency and Bankruptcy Code, 2016, the liquidator shall hold the liquidation estate:
  - a. as an agent of debtor
  - b. as an agent of committee of creditors
  - c. as a fiduciary for the benefit of all the creditors
  - d. as a fiduciary for the benefit of all the stakeholders

Ans. (c)

- 25. Section 231 (2) of the Companies Act, 2013 empowers a tribunal to \_\_\_\_\_\_, if it is satisfied that the compromise sanctioned under section 230 cannot be implemented satisfactorily, and the company is unable to pay its debts as per the scheme.
  - a. wind up the company
  - b. restructure the debt
  - c. call for rearrangement
  - d. replace the management

26.	When numbers are associated with weights, then obtained mean is said to be
	<ul><li>a. weighted arithmetic mean</li><li>b. harmonic mean</li><li>c. standard mean</li><li>d. geometric mean</li></ul>
	Ans. (a)
27.	The patterns of change within a year that tend to be repeated from previous period is called
	<ul><li>a. irregular variation</li><li>b. seasonal variation</li><li>c. secular trend</li><li>d. cyclical fluctuation</li></ul>
	Ans. (b)
28.	Technology that permits safe, efficient, and inexpensive clean-up of contaminants in property tends to minimise in asset value.
	<ul><li>a. decrease</li><li>b. increase</li><li>c. fluctuations</li><li>d. escalation</li></ul>
	Ans. (a)
29.	Which planning provision is required around the battery limit of industry and for industry having odour problem?
	<ul> <li>a. No development zone</li> <li>b. Green belt</li> <li>c. Special permission zone</li> <li>d. Industrial regulation zone</li> </ul> Ans. (b)
30.	In which of the following Act, provisions for health and safety in industries are covered?
50.	a. The Environment Protection Act b. The Forest Act c. The Factories Act d. The Industrial Dispute Act Ans. (c)

31.	Which of the following legislations does not provide for pollution control?
	<ul> <li>a. The Water (Prevention and Control of Pollution) Act, 1974</li> <li>b. The Air (Prevention and Control of Pollution) Act, 1974</li> <li>c. The Environment (Protection) Act, 1986</li> <li>d. The Technology (Transfer of Abuse) Act, 2007</li> </ul>
	Ans. (d)
32.	A valuer shall act with objectivity in his professional dealings by ensuring that his decisions are made
	<ul> <li>a. without the presence of any bias</li> <li>b. with coercion</li> <li>c. with confidence</li> <li>d. with undue influence of any party</li> </ul>
	Ans.(a)
33.	Under the Companies (Registered Valuers and Valuation) Rules, 2017, a valuer shall maintain records of each assignment undertaken by him and proper working papers for a period of
	<ul> <li>a. 5 years</li> <li>b. 2 years or such shorter period as required in its contract for a specific valuation</li> <li>c. 3 years or such longer period as required in its contract for a specific valuation</li> <li>d. 2 years</li> </ul>
	Ans.(c)
34.	Which of following activity is not the role of a valuer?
	<ul> <li>a. Physical verification</li> <li>b. Estimation of replacement cost new</li> <li>c. Market survey</li> <li>d. Preparation of balance sheet</li> </ul> Ans. (d)
25	
35.	Which of the following does not represent auction market?  a. Sale of goods to a highest bidder b. Awarding contract to a lowest service bidder c. Purchase of goods through internet d. Purchase of goods through internet by bidding  Ans. (c)

	<ul><li>b. machinery</li><li>c. furniture</li></ul>
	d. vehicle
	Ans. (c)
37.	Which one of the following values represents value in exchange?
	<ul><li>a. Insurable value</li><li>b. Market value</li><li>c. Use value</li><li>d. Indemnity value</li></ul>
	Ans. (b)
38.	Which of the following can be considered as an investment property?
	<ul><li>a. A pharmaceutical unit</li><li>b. Public school</li><li>c. Townhall</li><li>d. Tata Sumo owned by Jackson for private use</li></ul>
	Ans. (a)
39.	Utility is the only value ingredient for which of the following property?
	<ul><li>a. Investment property</li><li>b. Marketable non-investment property</li><li>c. Service property</li><li>d. Business assets</li></ul>
	Ans. (c)
40.	Which of the following asset is a productive asset?
	<ul><li>a. The asset which is removed from the plant and lying idle</li><li>b. Assets used in the plant for production</li><li>c. Assets already sold</li><li>d. Assets planned to be scrapped</li></ul>
	Ans. (b)

A movable article which is used to make a room suitable for working can be classified as

a. plant

	a. economic life b. normal useful life c. total life d. physical life  Ans. (a)  Which of the following is considered to estimate net book value?  a. Gross book value b. Reinstatement value c. Replacement Cost d. Market Value
	d. physical life  Ans. (a)  Which of the following is considered to estimate net book value?  a. Gross book value b. Reinstatement value c. Replacement Cost
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	<ul><li>a. Gross book value</li><li>b. Reinstatement value</li><li>c. Replacement Cost</li></ul>
42.	<ul><li>b. Reinstatement value</li><li>c. Replacement Cost</li></ul>
	Ans. (a)
43.	Which of the following building structure is treated as plant and machinery?
	<ul><li>a. Water tank for township</li><li>b. Roads</li><li>c. Sewer</li><li>d. Chimney to boiler</li></ul>
	Ans. (d)
44.	Which of the following is basis for charging depreciation under the Income Tax Act, 1961?
	<ul><li>a. Block of asset</li><li>b. Item wise asset</li><li>c. Replacement Cost</li><li>d. Residual value</li></ul>
	Ans. (a)
45.	Unit of maximum production according to the manufacturer's specification of equipment is known as
	<ul><li>a. installed capacity</li><li>b. actual production</li><li>c. licensed capacity</li><li>d. utilization capacity</li></ul>
	Ans. (a)

46.	Which one of the following is the only option for an investor when his/her earnings level is below liquidation value of the asset?
	<ul><li>a. To liquidate assets</li><li>b. To increase the asset base by acquiring additional assets</li><li>c. To pledge the tangible assets as security and obtain additional capital</li><li>d. To buy new assets</li></ul>
	Ans. (a)
47.	Which of the following approaches is generally used while valuing specialized plant and machinery having limited marketability and which is rarely sold?
	<ul><li>a. Market</li><li>b. Income</li><li>c. Cost</li><li>d. Sales comparison</li></ul>
	Ans. (c)
48.	Which of the following is a direct cost component of replacement cost?
	<ul><li>a. Material cost</li><li>b. Finance charges</li><li>c. Legal fees</li><li>d. License fees</li></ul>
	Ans. (a)
49.	Damage caused to an asset naturally as a result of aging is known as
	<ul> <li>a. wear and tear</li> <li>b. economic obsolescence</li> <li>c. functional obsolescence</li> <li>d. operating obsolescence</li> </ul> Ans. (a)
50.	Which of the following depreciation methods has equal amount of depreciation worked out year wise?
	<ul><li>a. Straight line</li><li>b. Reducing balance</li><li>c. Sum of years digits method</li><li>d. Block of assets</li></ul>
	Ans. (a)

51. Non-availability of spares results in which of the following form of obsolescence? a. Economic b. Technical c. Functional d. Wear and tear Ans. (c) Which of the following represents limitation of cost approach? 52. a. Quantifying depreciation for wear and tear b. Cannot quantify economic obsolescence c. Quantifying technological obsolescence d. Estimation of replacement cost Ans. (b) 53. Data collection by market approach does not normally include collecting which one of the following? a. Technical specifications b. Fixed Asset Register c. Date of installation d. Income attributable to the asset Ans. (d) In which of following methods, valuer adjusts prices paid for comparable assets with 54. subject assets to estimate value of subject asset? a. Depreciated replacement cost method b. Discounted cash flow c. Rule of thumb method d. Sales comparison method Ans. (d) 55. Which of the approaches is used by a valuer to determine present value of future economic benefits of owning the property? a. Income b. Cost c. Market d. Rule of thumb Ans. (a)

56.	Potential income means		
		income that an enterprise is capable of earning	
		projected revenue	
		actual income earned by an enterprise	
	d.	going-concern value	
	Ans	s. (a)	
57.	To focus of	on major items during site visit is known as	
		ABC analysis	
		Balance sheet study	
		Market research	
	d.	Reconciliation of data received	
	Aı	ns. (a)	
58.	Which of	the following are treated as buildings in a valuation exercise?	
	a.	Roads	
	b.	Foundation of machine	
	c.	Supporting steel structures for a boiler	
	d.	Fixtures	
	Ar	as. (a)	
59.	Which on	e of the following is estimated by floating inquiry?	
		Replacement cost	
		Depreciated replacement cost	
		Scrap value	
		Fair value	
	Ar	ns. (a)	
60.		the following criteria is used to determine replacement cost when cost of not available?	
	-		
		Use replacement cost of like kind and type	
		Use historical cost of subject as replacement cost	
		Use historical cost of comparable as replacement cost	
		Use net book value of subject machine as a proxy of replacement cost ns. (a)	
61.	Which on	e of the following is a relevant factor while adopting cost approach?	
	2	Ingoma	
	a. h	Income Pote of return	
		Rate of return Weighted everyon of Conital	
		Weighted average of Capital	
	a.	Replacement cost	

Ans. (d)

62. Which one of following is a contract between owner of equipment and one who equipment?	
	a. Term deposit
	b. Recurring deposit
	<ul><li>c. Leasing</li><li>d. Sale agreement</li></ul>
	u. Sale agreement
	Ans. (c)
63.	A set of self-made and mutually acceptable terms of a transaction between the owner of a machine and the user of a machine for agreed consideration and period consistent with law is known as
	a. building lease
	b. liabilities of lessee
	c. liabilities of lessor
	d. lease agreement
	Ans. (d)
64.	In which of following purposes of valuation, replacement cost is considered as value of asset?
	a. Auction
	b. Collateral security
	c. Purchase price allocation
	d. Insurance
	Ans. (d)
65.	Which one of the following tangible assets is not utilised in manufacturing activity of a manufacturing unit in operation, as at Valuation Date?
	a. Production machinery
	b. Building housing production machinery
	c. Land housing production building
	d. Surplus land
	Ans. (d)
66.	Situation when carrying amount results into higher than a cash generating units' recoverable value is known as
	a. Sale of asset
	<ul><li>b. Purchase of asset</li><li>c. Write-off</li></ul>
	d. Impairment
	Ana (d)
	Ans. (d)

67.	Sec 231 (2) of the Companies Act 2013, empowers tribunal to, if the Tribunal is satisfied that the compromise or arrangement sanctioned under section 230 cannot be implemented satisfactorily with or without modifications, and the company is unable to pay its debts as per the scheme.		
	a. Wind up the company		
	b. Restructure the Debt		
	c. Call for rearrangement		
	d. replace the management		
	Ans. (a)		
68.	Valuer may generally be invited under following capacity in Court:		
	a. to cross examine the valuer of the other side		
	b. to take the examination in chief of valuer of the other side		
	c. to question the advocate of the other side		
	d. to appear as an expert witness in court		
	Ans. (d)		
69.	Which of the following tasks are not covered within the scope of Valuers' functions?		
	a. To advise individual clients and corporate firms on effective strategies for		
	buying properties		
	b. To verify revenue		
	c. To conduct marketing work to make the property attractive to potential purchasers		
	d. To appear as an expert witness in court		
	Ans. (c)		
70.	Which of the following case law indicates that machines fastened to floor of a factory by owner is part of land?		
	<ul><li>a. Holland Vs. Hodgson</li><li>b. CIT Vs. Hindustan Polymers Ltd.</li><li>c. Sunil Synchem Vs. CIT</li><li>d. CIT Vs. Lucas Tvs. Ltd.</li></ul>		
	Ans. (a)		
71.	Which of the following is not an essential feature for contract of sale?		

Ans. (d)

a. Presence of two partiesb. Sale of goodsc. Consideration in terms of price

d. Unconditional contract

72.	The unpaid seller has right to stoppage of goods in transit only when
	<ul><li>a. the goods are in transit</li><li>b. buyer refuses to pay price</li><li>c. buyer acts fraudulently</li><li>d. document are forged</li></ul>
	Ans. (a)
73.	Which one of the following industries is under licensing on account of environmental, considerations?
	<ul><li>a. Cottage industry</li><li>b. Hand embroidery industry</li><li>c. Packaging industry with injection moulding only</li><li>d. Brewing of alcoholic drinks</li></ul>
	Ans. (d)
74.	Which one of following peril is an add on cover in a standard fire insurance policy?
	<ul><li>a. Earthquake</li><li>b. Aircraft damage</li><li>c. Riots</li><li>d. Storm</li></ul>
	Ans. (a)
75.	When amount of insurance is less than the value of machinery damaged a loss payable is as per
	<ul><li>a. sum insured</li><li>b. reinstatement value</li><li>c. condition of average</li><li>d. indemnity value</li></ul>
	Ans. (c)
76.	The first step to be followed for procedure to be adopted to obtain claim amount after a loss is
	<ul><li>a. claim preparation</li><li>b. paying salary to staff</li><li>c. paying off the creditors</li><li>d. company closure</li></ul>
	Ans. (a)

77.	Which of the following statements is true in relation to obligation of insured on notification of a claim?
	<ul><li>a. To defend the insurer</li><li>b. To indemnify the insurer</li><li>c. To investigate and settle potentially covered claim</li><li>d. Ensure liability for the damage is covered by the policy</li></ul>
	Ans. (d)
78.	The speed at which the workpiece advances through cutter in a cutting process is called
	<ul><li>a. feed rate</li><li>b. cutting Speed</li><li>c. optimal Speed</li><li>d. spindle Speed</li></ul>
	Ans. (a)
79.	which of the following is an object made by pouring hot metal into a container, so that when it hardens it has the desired shape?
	<ul><li>a. atom</li><li>b. shaping machine</li><li>c. proton</li><li>d. casting</li></ul>
	Ans. (d)
80.	Process of joining two metal parts by melting them is known as
	<ul> <li>a. powder forming</li> <li>b. turning</li> <li>c. drilling</li> <li>d. welding</li> </ul> Ans. (d)
81.	Following is material handling equipment in a factory:
	a. Pallet truck b. Spectrophotometer c. Boiler d. Fire extinguisher  Ans. (a)

82.	What is used to turn wind energy into electrical energy?		
	a.	Wind mill	
		Air dryer	
	c.	Transformer	
	d.	Air compressor	
	Ar	as. (a)	
83.	$\Omega$ (Ohm) is the Unit of:		
	a.	Resistance	
	b.	Inductive Reactance	
		Capacitive Reactance	
	d.	Capacitance	
	Ar	as. (a)	
84.	Equipmen known as_	at arranged in a sequence as per requirement of articles to be manufactured is	
		process layout	
		product layout	
		combined layout	
	d.	project layout	
	An	as. (b)	
85.	Process flo	ow charts help us understand	
		raw material	
		finished product	
		equipment specification	
	a.	sequence of process	
	Ar	ns. (d)	
86.	Blast furn	ace is used in following industry:	
	a.	Steel	
		Telecom	
		Food processing	
	d.	Textile	
	Ar	as. (a)	

87.	Which of the following is vital for calculating weight of reaction vessel in a chemical industry?	
	<ul><li>a. location</li><li>b. thickness of plate used</li><li>c. year of manufacture</li><li>d. depreciation per annum</li></ul>	
	Ans. (b)	
88.	In case of dairy, the process that prevents cream and milk from separating is known as?	

- a. Pasteurisation
- b. Homogenisation
- c. Sterilisation
- d. Emulsification

Ans. (b)

- 89. Which of the following equipment is used for transferring heat from one fluid to another?
  - a. Heat exchangers
  - b. Centrifugal machines
  - c. Hot air generator
  - d. Incinerator

Ans. (a)

- 90. Which one of following is quality of a valuation report?
  - a. Organised
  - b. Valuation assumptions
  - c. Terms of reference
  - d. Letter of transmittal

Ans. (a)

- 91. Which one of the following is a requirement of a valuation report?
  - a. Preparing report without inspection
  - b. To give report as per the value required by the client
  - c. To give report which can withstand the test of cross examination
  - d. To prepare report without consideration of valuation maxims

Ans. (c)

92. A note on exclusion of site investigation for fear of contamination of Valuation site if any appears in section of the report.
a. transmittal letter
b. valuation methodology
c. valuation procedures
d. assumptions and limiting conditions
And. (d)
Attempt Questions 93 to 96 based upon the following case study. $(4x2 = 8 \text{ marks})$
You are given a valuation assignment to value a vehicle being a bulker for bank finance, proposed to be purchased by Mr. Y. Mr. X had purchased the vehicle for Rs.30 lakh in January 2014. Current cost of brand-new vehicle after considering negotiation discount in new condition is Rs.33 lakh as per dealer of vehicle. Your survey indicated that:
(i) recently similar vehicle with exactly similar mileage and model was sold for Rs.17 lakh and
(ii) asking prices for similar vehicles is Rs.18 lakh.
Based on your discussions with suppliers of vehicle and your own analysis, total economic life of vehicle is considered as 10 years, if vehicle is used for commercial use similar to the subject vehicle under valuation. Mr. X informed Mr. Y that Mr. X would be required to spend about Rs.2 lakh for repairs to the body of vehicle and replacement of worn out tyres. Your discussions with the mechanic indicated that the quote for repairs given by Mr. Y is reasonable and vehicle sold recently did not require repairs as compared to the subject vehicle. Book value of the vehicle as at valuation date is Rs.15.75 lakh. Your research has indicated that index for light, medium and heavy commercial vehicles in January 2014 is 111.6 and as at Valuation Date is 113.2.
93. Historical cost of vehicle is Rslakh.
a. 30
b. 33
c. 18
d. 19
Ans. (a)
94. Replacement cost new of vehicle is Rslakh.
a. 33
b. 30
c. 18
d. 19
And. (a)

95.	Depreciation for vehicle by straight line method, considering age of vehicle as 4 years and salvage value as 5% is Rslakh.
	a. 12.54
	b. 11.56
	c. 6.84
	d. 7.22
	And. (a)
96.	Depreciation of vehicle considering cost of repairs is Rslakh.
	a. 14.54
	b. 13.56
	c. 8.84
	d. 9.22
	And. (a)

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